

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (Cr1.) No(s). 2080/2019

(Arising out of impugned final judgment and order dated 05-10-2018 in CRLA No. 1471/1980 passed by the High Court Of Judicature At Allahabad)

JAINUL ABDEEN & ANR.

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(FOR ADMISSION)

Date :05-07-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE

HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s)

Dr. Vinod Kumar Tewari, AOR
Mr. Vivek Tiwari, Adv.
Ms. Priyanka Tiwari, Adv.
Mr. Vinay Rai, Adv.
Mr. Rakesh Tiwari, Adv.
Mr. Pankaj Kumar Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

[CHARANJEET KAUR]
A.R. -CUM-P.S.

[INDU KUMARI POKHRIYAL]
ASSTT. REGISTRAR